

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

O.A. NO. 051/00528/2019

CORAM

HON'BLE SHRI JAYESH V. BHAIRAVIA, MEMBER (JUDICIAL)
HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 08.07.2019.

Ishwari Prasad Goswami, aged 53 years s/o late Shivdhar Goswami, working as SSE(works)/GMO, East Central Railway, P.O.- Gomoh, P.S. hariharpur, District-Dhanbad-826001.

By Advocate : Shri M.A. Khan

Versus

1. Union of India through General Manager, East Central Railway, Hajipur, Vaishali-844101 and two others.

By Advocate : Shri Prabhat Kumar

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- L/c for applicant submits that he wants to pursue his appeal pending before the appellate authority therefore seeks permission to withdraw this O.A .

Permission is granted. Accordingly, O.A is dismissed as withdrawn.

(Dinesh Sharma)
Member (Admn.)

(Jayesh V. Bhairavia)
Member (Judl.)

mks

